

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 571 of 2003

Jabalpur, this the 5th day of September, 2003

Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Smt. Jhoolan Bai, W/o. Late Netram
Vishwakarma, aged 45 years,
Bakal, Bahoriband Distt. Katni (M.P.). ... Applicant

(By Advocate - Shri K.K. Kushwaha)

V e r s u s

1. Union of India,
through, Secretary of Ministry
of Railway.
2. General Manager,
West-Central Railway,
Jabalpur. ... Respondents

(Standing Counsel for the Railways - Shri M.N. Banerjee)

O R D E R (Oral)

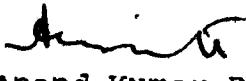
This original Application has been filed by the applicant for grant of family pension to her, who is ^{the} widow of Late Shri Netram Viswakarma, who was working as a Trolleyman in the Railways and who died on 14.10.2002. The applicant's claim is that no family pension and other dues have been paid to her. The learned counsel for the applicant has also requested for compassionate appointment, but that could be raised in a separate Original Application.

2. Heard the learned counsel for the applicant and Shri M.N. Banerjee, Standing Counsel for the Railways and perused the pleadings of the case.
3. I think that ends of justice would be met if detailed representation is given to the D.R.M., West Central Railway, Jabalpur and a direction is given to the competent authority to decide the representation within a period of 3 months from the receipt of the representation by the applicant. According-

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ly, ordered. The applicant, enclosing a copy of this order will give a detailed representation to the competent authority within a period of 15 days from the date of receipt of copy of this order.

4. Original Application stands disposed of accordingly.


(Anand Kumar Bhatt)
Administrative Member

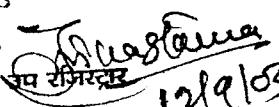
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पृष्ठांकन से ओ/न्या.....जल्लमुर, दि.....
प्रतिवेदिति अवो दिन -

(1) संचित, उत्तर व्यापारालय का व्यापारिय वा, जल्लमुर
(2) अदेशक श्री/महिला/कु..... के कार्यालय
(3) प्रत्यक्षी श्री/महिला/कु..... के कार्यालय
(4) अधिकारी, दोसाल, जबलपुर न्यायपीड़ि

सूचना एवं आवश्यक कार्यवाही हेतु

R. K. Keshwaria, A.O.A
Mr. Baneswar Ach


R. K. Keshwaria
12/9/03


T. S. Bhatt
12/9/03